NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 113/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES:

M/s. Unicom Skytech Ltd.

V/s.

M/s. Neelprag Trading Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

		2010.	
S. No.	NAME	DESIGNATION	
1	Ajay Basutkar	Advocate for	SIGNATURE
	0	Respondent	Albasullea
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C.P. No. 113/397 308/CL D.T.			

C.P. No. 113/397, 398/CLB/MB/2009

Ld. Counsel for both sides present.

With the consent of both the parties, list this matter for hearing on 16th January, 2017.

sd/-B.S.v. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 05.12.2016